

DIVISION BENCH

P-108

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/31(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	PUNJAB NATIONAL BANK VS MUKESH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Punjab National Bank
Mr. Aditya Goopta, Adv.]
Ms. Puja Agarwal, CS.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the Financial Creditor seeks one weeks' time to file affidavit of service with respect to service of this petition upon the Corporate Debtor.
3. Let the same be done, Post the matter on **01/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**